

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-4754 -JK (LD) of 2024

DATED:- 08 - 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 08 - 04 - 2024

No:-LAW-OIC/4/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.4754-JK(LD) of 2024 dated 08.04.2024

Sr. No	Case No	Case titled	OIC
1.	WP(C) No. 2547/2023	Charan Dass Vs UT of J&K & Ors	Suraj Parkash, Executive Engineer, PWD (R&B) Division Satwari
2.	WP© No. 3037/2023	M/s Abdul Rashid Bhat and Sons through its Partner Zakir Hussain Bhat Vs UT of J&K and others.	Mr. Ram Paul Gupta, Superintending Engineer, PWD(R&B) Circle, Doda,
3.	WP© No. 100/2024	Mohd. Hafiz Wani Vs UT of J&K & Ors.	Sh. Shamis Din, Executive Engineer, PWD(R&B) Division, Thathri
4.	WP© No. 3034/2023	Jewan Singh and others Vs UT of J&K and ors.	Sh. Bhupinder Kumar, Executive Engineer, PMGSY Division Kishtwar
5.	RFA No. 55/2023	Abdul Majid Rather and another Vs UT of J&K and others	Sh. Bhupinder Kumar, Executive Engineer, PMGSY Division Kishtwar
6.	WP© No. 2844/2023	Tara Chand and others Vs UT of J&K and ors.	Sh. Bhupinder Kumar, Executive Engineer, PMGSY Division Kishtwar
7.	WP© No. 3201/2023	Ghulam Hussain Malik Vs UT of J&K and ors.	Sh. Bhupinder Kumar, Executive Engineer, PMGSY Division Kishtwar
8.	WP© No.929/2023	Ved Parkash Vs UT of J&K and ors.	Sh. Bhupinder Kumar, Executive Engineer, PMGSY Division Kishtwar
9.	WP(C) No 3068/2023	Mohd Shafi &Ors Vs U T of J&K & Ors	Sh. Bhupinder Kumar, Executive Engineer, PMGSY Division Kishtwar
10.	WP© No.808/2023	Munawar Din Mir Vs UT of J&K and ors.	Mr. Ashwani Kumar Mengi, Executive Engineer, PWD(R&B) Special Sub-Division Gandoh
11.	WP© No. 1656/2023	Omesh Sharma Vs UT of J&K and others.	Kuldeep Kumar, Executive Engineer, PWD (R&B), Division Billawar,
12.	WP(C) No. 1495/2022	Gian Chand & Ors Vs UOI & Ors	Mr. Abdul Ghani Bhat Assistant Executive Engineer, PWD (R&B) Spl Sub Division Bhagwah
13.	WP(C) No. 81/2022	Roshan Lal Vs UT of J&K & Ors	Vijay Kumar Executive Engineer, PWD (R&B) Division Samba
14.	WP(C) No. 2264/2022	Daya Krishan Vs UT of J&K & Ors	Mr. Ashwani Kumar Mengi, Executive Engineer, PWD(R&B) Special Sub-Division Gandoh
15.	WP(C) No. 2852/2022	Shamas-Ud-Din-Butt Vs Ut of J&K & Ors	Mr. Ashwani Kumar Mengi, Executive Engineer, PWD(R&B) Special Sub-

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			Division Gandoh
16.	WP(C) No. 1567/2020	Hans Raj Vs UT of J&K & Ors	Sh. Zameer Hussain, Executive Engineer, PMGSY Division Billawar
17.	WP(C) No. 61/2020	Dalip Singh VS UT of J&K & Ors	Sh. Imtiaz Khan, Executive Engineer, PWD (R&B) Division Poonch
18.	WP(C)No. 3725/2019	BC Road Shopkeeper Association & Ors Vs State of J&K & Ors	Sh. Rajesh Kumar Gupta, Chief Engineer, PW (R&B) Department Jammu.
19.	WP(C) No. 1662/2021	Kahan Chand Vs UT of J&K & Ors	Sh. Shamis Din, Executive Engineer, PWD(R&B) Division, Thathri
20.	WP(C) No. 359/2023	Raj Singh Vs UT of J&K & Ors	Sh. Anil Kumar Datta, Executive Engineer, PMGSY Division Kathua
21.	WP(C) No. 1705/2023	Jaffer Hussain Vs UT of J&K & Ors	Sh. Bhupinder Kumar, Executive Engineer, PMGSY Division Kishtwar
22.	CCP(S) NO. 266/2023 in WP(C) NO. 3933/2019	Sant Singh& Anr Vs Shailender Kumar & Ors	Sh. Sunil Kumar Thusoo, Executive Engineer, PWD (R&B) Division Nagrota
23.	WP(C) No. 932/2023	Ghulam Nabi & Ors Vs UT of J&K & Ors	Sh. Manoj Kumar, Executive Engineer, PWD (R&B) Division Doda
24	WP(C) No. 1474/2023	Asha Kumari Vs UT of J&K & Ors	Mohd Qasim, Executive Engineer, PWD Division Khour
25.	WP(C) NO. 1594/2023	Ashish Construction Vs UT of J&K & Ors	Satish Bhagat, Executive Engineer , PWD (R&B) Jammu East
26	WP(C) No. 3231/2023	Qammar Rabbani Vs UT of J&K & Ors	Sh. Shahid Mushtafa Choudhary, Executive Engineer, PMGSY Division Rajouri
27.	WPC No. 3082/2023	Inhabitants of Village Upper Halla Hurandhar Ramban through their representative Jai Krishan Vs UT of J&K and ors.	Sh. Abhishake Gupta, Executive Engineer, PWD(R&B) Division Ramban
28.	WP(C) No. 2110/2021	Bodh Raj & Anr Vs UT of J&K & Ors	Vikas Behl, Executive Engineer, PWD Division Kathua
29.	WP(C) No. 431/2023	Raghubir Singh Vs UT of J&K & Ors	Sh. Abhishake Gupta, Executive Engineer, PWD(R&B) Division Ramban
30.	WP(C) NO. 743/2023	Gulzar Ahmed Katoch VS UT of J&K & Ors	Sh. Abhishake Gupta, Executive Engineer, PWD(R&B) Division Ramban
31.	WP(C) No. 486/2023	Mohd Nafir Mir Vs UT of J&K & Ors	Sh. Manoj Kumar, Executive Engineer, PWD (R&B) Division Doda

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32.	WP(C) 447/2023	M/S AL Construction VS UT of J&K & Ors	Ravinder Kumar, Executive Enigneer, PWD (R&B) Division Kishtwar
33	WP© No.1598/2023	Mohd Sayeed and others Vs UT of J&K and others.	Sh. Sardar Khan, Executive Engineer, PWD (R&B) Division Rajouri
34.	CCP (D) No. 50/2023 in WP© No. 214/2022	Mohd Sadeeq and others Vs Shailender Kumar (IAS) and others.	Sh. Sardar Khan, Executive Engineer, PWD (R&B) Division Rajouri
35.	LPA No.172/2023 in WP© No. 2360/2023	Talib Hussain Vs UT of J&K and others.	Sh. Sardar Khan, Executive Engineer, PWD (R&B) Division Rajouri
36	WP(C) No. 540/2023	Mohd Shafi Malik & Ors Vs UT of J&K & Ors	S. Harbinder Singh, Executive Engineer, PMGSY Division Mahore

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